

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 61

CP No. 89/Chd/Pb/2021

**Under Section 241, 242 & 244,
424 CA 2013**

In the matter of:-

Daljit Singh & Ors

...Petitioner

Vs.

Sutlej Motors Pvt. Ltd. & Ors.

...Respondent

Present through Video Conferencing:

Mr. Nahush Jain, Advocate for the petitioners.

Ms. Ankita Bajpai, Advocate for respondent Nos 2 to 6.

Learned counsel for the parties are directed to make compliance of the order dated 09.09.2022 within two weeks. List on 06.02.2023.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

-sd-

**(Harnam Singh Thakur)
Member (Judicial)**

November 25, 2022

SM